

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench

Court - I

Application No.	Appeal No.	Appellant(s)	Respondent(s)	Impugned Order
ST/WD/30599/18	ST/603/2009	CCE, Guntur	Perfect Pharma, Dutta Nivas	OIA 4/2009, Dt.30.3.2009
ST/WD/30600/18	ST/836/2009	-do-	SHV Energy P Ltd	OIA 14/2009, Dt.30.7.2009
ST/WD/30601/18	ST/999/2009	-do-	United Power Service	OIA 19/2009, Dt.11.9.2009
ST/WD/30602/18	ST/1861/10	-do-	Teaching Fish Learning Institutions	OIA 14-15/2010, Dt.31.5.2010
ST/WD/30603/18	ST/2791/11	-do-	ITC Ltd	OIA 7/2011, Dt.7.7.2011
ST/WD/30604/18	ST/25452/13	-do-	Indwell Constructions P Ltd	OIA 77/2012, Dt.6.11.2012
ST/WD/30605/18	ST/20273/14	-do-	The Jeypore Sugars Ltd	OIA 68/2013, Dt.4.11.2013
ST/WD/30607/18	ST/23350/14	-do-	J L Constructions P Ltd	OIA 67/2014, Dt.30.7.2014
ST/WD/30608/18	ST/23474/14	-do-	-do-	OIA 80/2014, Dt.28.8.2014
ST/WD/30609/18	ST/21986/15	-do-	Universal Chemicals	OIA 46-15-16, Dt.23.6.2015
ST/WD/30610/18	ST/30392/17	-do-	GV Estates & Hotels P Ltd	GUN-EXCUS-000- APP-108-16-17, Dt.27.10.16
ST/WD/30611/18	ST/22204/14	-do-	Rafi Construction, Nellore	OIA 36/2014, Dt.20.3.2014
ST/WD/30612/18	ST/2796/11	-do-	Coromandel Agro Products & Oil Ltd, Prakasam	OIA 31/2011, Dt.1.8.2011
ST/WD/30613/18	ST/30304/16	-do-	Srinivasa Pvt Godowns, Tadepalligudem	GUN-EXCUS-000- APP-192-15-16, Dt.12.2.2016
ST/WD/30614/18	ST/30369/18	-do-	Cattamanchi Ramalinga Reddy Educational Institutions, Eluru	GUN-EXCUS-000- APP-151- 2017(G)ST, Dt.27.12.2017
ST/WD/30615/18	ST/30368/18	-do-	-do-	GUN-EXCUS-000- APP-150- 2017(G)ST, Dt.27.12.2017
ST/WD/30616/18	ST/30825/17	-do-	Rajiv Gandhi Centre for Aqua Culture	GUN-EXCUS-000- APP-0165/2016-17, Dt.30.1.2017
E/WD/30617/18	E/25735/13	-do-	Pearl Beverages Ltd	OIA 59/2012, Dt.19.11.2012
E/WD/30618/18	E/22149/15	-do-	KCP Cements Ltd	OIA 68/2015, Dt.27.7.2015
E/WD/30619/18	E/31190/16	-do-	Hindustan National Glass & Industries Ltd, Nellore	VIZ-EXCUS-003- APP-029-16-17, Dt.29.9.16
E/WD/30621/18	E/264/2012	-do-	Ushodaya Enterprises P Ltd	OIA 38/2011, Dt.3.11.2011
E/WD/30622/18	E/31331/17	-do-	DRA Industries Ltd	VIZ-EXCUS-003- APP-044-17-18, Dt.26.9.17

Appearance

Shri B. Guna Ranjan, Superintendent/AR for the Appellant.

None for the Respondents.

Coram:

HON'BLE Mr. M.V.Ravindran, MEMBER (JUDICIAL)

HON'BLE Mr. P. Venkata Subba Rao, MEMBER (TECHNICAL)

Date of Hearing: 20.08.2018

Date of Decision: 20.08.2018

FINAL ORDER No.A/31014-31035/2018

[Order per: Bench.]

1. All these applications are filed by revenue for withdrawal of appeals.

We allow the applications and dismiss the appeals as withdrawn.

(Dictated and pronounced in the open Court)

**(P.VENKATA SUBBA RAO)
MEMBER (TECHNICAL)**

**(M.V. RAVINDRAN)
MEMBER (JUDICIAL)**

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